

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 555 of 2019

IN THE MATTER OF:

VA Tech Wabag Ltd.

...Appellant

Versus

Venkatesan Sankarnarayan & Ors.

...Respondents

Present

For Appellant: Ms. Surabhi Khattar and Ms. Ruchi Choudhary, Advocates.

For Respondent: Mr. S.K. Sharma, Advocate.

ORDER

03.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 19th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/